

ITEM NO.302

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No. 336/2018

RADHIKA AGARWAL

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH

W.P.(Crl.) No. 140/2020 (X)

(FOR MODIFICATION OF COURT ORDER ON IA 17053/2025)

Date : 12-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) :

Mr. Gautam Awasthi, AOR
Mr. Malak Manish Bhatt, AOR
Mr. Gautam Khazanchi, Adv.
Ms. Neeha Nagpal, Adv.
Ms. Samridhi, Adv.

For Respondent(s) :

Mr. S.V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Sairica Raju, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Zoheb Hossain, Adv.
Mr. Arkaj Kumar, Adv.
Mr. Vivek Gurnani, Adv.
Mr. G.S. Makker, AOR
Mr. Karan Bharihoke, AOR
Mr. Annam Venkatesh, AOR
Mr. Rajat Mittal, AOR
Mr. Kanu Agrawal, AOR

Mr. Malak Manish Bhatt, AOR

Mr. Ashish Batra, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

W.P.(Crl.) No. 140/2020

I.A./Crl.M.P. No. 17053/2025 is allowed, permitting the applicant, Nittin Johari, to get the passport released and renewed. After the passport is renewed, the same will be re-surrendered in this Court.

Re-list on 02.04.2025 at 3.00 p.m.

**(DEEPAK GUGLANI)
AR-cum-PS**

**(R.S. NARAYANAN)
ASSISTANT REGISTRAR**